

दूरवर्ती क्षेत्रों में संचार कृति का सुधार

4058. श्रीमती पार्वती देवी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लद्दाख के दूरवर्ती क्षेत्रों में संचार व्यवस्था उपलब्ध कराने अथवा इसमें सुधार करने सम्बन्धी कोई योजना है; और

(ख) यदि हां, तो जंस्कर, नुनारा, निमोमा, दूरवक, डाह-हाबू, स्काइयूरबूचन और वंस्हा-मल्लिक के पिछड़े क्षेत्रों में संचार की व्यवस्था करने सम्बन्धी योजनाओं का ब्योरा क्या है ?

संचार मंत्रालय में राज्य मंत्री (श्री नरहरि प्रसाद मुखर्जी) : (क) जी, हां ।

(ख) डिस्कृत (नुनारा), सूकरबचन (स्काइयूरबचन) और मल्लिक (वाखा-मल्लिक) और न्योमा में डाकघर पहले से मौजूद हैं । दूरवक और जंस्कर में डाकघर खोलने के मामलों की जांच की जा रही है । डाह-हाबू में डाकघर खोलने का इस समय कोई प्रस्ताव नहीं है ।

लद्दाख के 235 गांवों में से 218 गांवों में रोजाना डाक बंटती है । लद्दाख में 54 डाकघर पहले से मौजूद हैं ।

तार और टेलीफोन सुविधाओं के बारे में सूचना एकत्र की जा रही है और प्राप्त होने पर इसे सभा पटल पर रख दिया जाएगा ।

Post Offices in Orissa

4059. SHRI GOVINDA MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new post offices and sub-post offices planned to be opened in the State of Orissa ;

(b) whether it is a fact that a survey was conducted to construct the Head Post Office Building in the district Keonjhar in the State of Orissa, after finalising the site selection;

(c) if so, the details thereof;

(d) the time by when it is likely to be completed and the amount sanctioned by the Government for this purpose; and

(e) whether some representations have also been received by Government from the residents of the Keonjhar district for the construction of Post Office building and if so, the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI):(a) to (e).The information is being collected and will be placed on the table of the Lok Sabha shortly.

Medical Facilities in Andaman and Nicobar Islands

4060. SHRI MANORANJAN BHAKTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether Government propose to set up some hospitals and family welfare centres in the Union Territory of Andaman and Nicobar Islands during the 1978-79 financial year; if so, facts thereof and how much bed capacity in the hospitals is proposed to be increased to meet the demands of people?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV :) There is no proposal to set up any new hospitals and family welfare centres in the Union Territory of Andaman and Nicobar Islands during the financial year 1978-79.

Hardships for Kerala Youngmen seeking Employment in West Asia

4061. SHRI B. K. NAIR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether he is aware that following the liberalisation adopted recently in th

issue of passports by Government, tens of thousands of youngmen mainly from Kerala have been going to countries in West Asia seeking employment;

(b) whether he is also aware that in respect of many of them conditions of employment are far worse than expected by them and they are facing serious hardships; and

(c) if so, what steps are being taken by Government to protect and safeguard their interests?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA):**
(a) to (c). After the liberalised endorsement policy came into force, 2,51,110 passports were issued by the Regional Passport offices in India. Statistics about the number who have actually gone to countries in West Asia for employment or the States of their origin are not available.

Although according to the decision taken by the Government in June, 1976, recruitment of skilled, semi-skilled and unskilled labour from India for deployment abroad is to be channelised through the recruiting agents approved by and registered with the Ministry of Labour on the terms and conditions of service approved by that Ministry, Government have received reports that a number of workers are being recruited and deployed overseas through some unauthorised and unscrupulous recruiting agents without proper employment agreements' and thus they face hardships.

The workers are given protection under the procedure prescribed for registration of the recruiting agencies. Government also carry out checks at the points of exits to ensure that illegal emigrants are not permitted to go until they have completed the necessary formalities required under the Emigration Act, 1922. Besides, a cautionary notice is also enclosed with every passport application from in which the applicant is advised *inter alia* that in case he is going abroad for gainful employment he should ensure that he has been recruited only through one of the authorised recruiting agents registered with the Ministry of Labour and has signed a firm employment contract, approved by the Ministry of Labour, in the presence of the protector of emigrants.

Compulsory Registration of Marriages

4062. **SHRI VASANT SATHE :**
Will the Minister of **HEALTH AND
FAMILY WELFARE** be pleased to state:

(a) whether Government are considering a proposal for compulsory registration of marriages all over the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMI-
LY WELFARE (SHRI JAGDAMBI
PRASAD YADAV):** (a) and (b).
Yes, Sir, a Central Legislation which may be applicable to all is under consideration. As it has not been finalised so far, it is not possible to give details.

(c) Does not arise.

Indo-Pakistan Relations

4063. **SHRI G. S. REDDY:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether he intends to visit Pakistan in order to further improve Indo-Pakistan relations; and;

(b) if so, details thereof?

**THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI S. KUNDU) :** (a) and (b).
In the interest of good neighbourly relations I would be happy to visit Pakistan at a mutually convenient time. In view of a number of important engagements it may not be possible to do so immediately. I however, hope that such a visit would be fixed up in due course.

Telephone Complaints in Sitapur District, Uttar Pradesh

4064. **SHRI HARGOVIND VERMA:**
Will the Minister of **COMMUNICA-
TIONS** be pleased to refer to reply given to Unstarred Question 781 on the 17th November, 1977 and state:

(a) the total number of complaints received during the last three months in Dis-